

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO. 413 OF 2022**

IN THE MATTER OF:-

PREM PRAKASH PRAJAPATI .....APPLICANT

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS.

.....RESPONDENTS

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RESPONDENT

DELHI  
DATED: 12.12.2022

  
12/12/2022

**R. MENAKA**  
DISTRICT MAGISTRATE (NORTH)

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
O.A. NO. 413 OF 2022**

IN THE MATTER OF:-

PREM PRAKASH PRAJAPATI .....APPLICANT  
VERSUS  
NORTH DELHI MUNICIPAL CORPORATION & ORS.  
.....RESPONDENTS

**FACTUAL AND ACTION TAKEN REPORT ON BEHALF  
OF DISTRICT MAGISTRATE (NORTH)**

1. The present report is being filed by the undersigned being the District Magistrate (North) pursuant to the directions in the order dated 28.09.2022 passed by this Hon'ble Tribunal.
  
2. The grievance of the Applicant appears to be that the office of the D.M. (North) has not allotted land for the construction of DHALAV. It is submitted that as per the records maintained in the office of D.M. (North), the village Khampur has been urbanized vide Gazette Notification No. F.7/79/ADLB/2016/CD-000383132/3827-3841 dated 16.05.2017 issued by the Department of Urban Development, GNCTD (**Copy enclosed**). Further, as per the directions issued

by the SDM (Alipur) vide Order No.F.No. PA/SDM/ALP/2019-13148-50 dated 18.11.2019, the possession of Gram Sabha Land measuring 18 Bigha 4 Biswa falling in Khasra Nos. 25/20, 53/2 & 55/2 of village Khampur, Delhi has been handed over by BDO (North) to the concerned authority i.e. DDA on 29.11.2019. The said land is already being used for public purposes. Particularly, the land bearing Khasra No. 25/20 (2-08) is being used for crematorium and the land bearing Khasra Nos. 53/2 (10-15) & 53/2 (5-01) of village Khampur is being used for pathways. The possession of land bearing Khasra No. 57/2 (24-19) & 57/3/2 (10-11) of village Khampur has been handed over by BDO (North) to the concerned authority i.e. DDA on 12.10.2020. **(Copy of Possession Proceedings dated 29.11.2019 & 12.10.2020 are enclosed).**

3. Further, in compliance with the directions issued by this Hon'ble Tribunal, a joint inspection of the area in village Khampur was carried out on 14.11.2022 by the officials of Revenue Department, MCD and DPCC. **Non-availability of Gram Sabha Land for DHALAV was informed during the joint**

**inspection.(Copy of Joint Inspection Report dated 14.11.2022 is enclosed).**

4. On 12.12.2022, the undersigned held a meeting with DC, MCD (Narela Zone) and Sr. Environmental Engineer, DPCC through video conferencing wherein it was informed that MCD is in the process of identifying land for 'Fixed Compactor Transfer Station'(FCTS). The MCD has been suggested to approach DDA, on account of the latter being the land owning agency.
5. In addition, it is humbly submitted that the non-appearance of undersigned before this Hon'ble Tribunal was neither intentional nor deliberate, but on account of non-receipt of the notices. The notices and orders requiring the personal appearance of the undersigned were inadvertently not received by the undersigned and as such, she was not made aware of the proceedings and the date of hearing in the captioned application and therefore, did not enter appearance before this Hon'ble Tribunal on 28.09.2022 & 25.11.2022.The undersigned tenders her sincere apology.

6. It is humbly requested that the above Status Report/ Action  
Taken Report may please be taken on record.

**Encl.** As above

NEW DELHI  
DATED: 12.12.2022

RESPONDENT

*R. Menaka*  
12/12/2022

**R. MENAKA**  
DISTRICT MAGISTRATE (NORTH)

# दिल्ली राजपत्र

## Delhi Gazette



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भाग—IV

PART—IV

राष्ट्रीय राजधानी राज्य क्षेत्र दिल्ली सरकार

GOVERNMENT OF THE NATIONAL CAPITAL TERRITORY OF DELHI

शहरी विकास विभाग

अधिसूचना

दिल्ली, 16 मई, 2017

सं.फा. 7/79/एडीएलबी/2016/सीडी-000383132/3827-3841.—दिल्ली नगर निगम अधिनियम, 1957 (1957 का 66) की धारा 507 के खंड (क) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल घोषणा करते हैं कि निम्न अनुसूची के कॉलम 3 में उल्लिखित गाँव के क्षेत्रों तथा कॉलम 1 में उल्लिखित राजस्व सम्पदा/जोन जो अब तक ग्रामीण क्षेत्रों के भाग हैं उन्हें ग्रामीण क्षेत्रों से हटाया जाएगा और अब उन्हें शहरी क्षेत्र के रूप में माना जाएगा, अर्थात् :-

## अनुसूची

योजना क्षेत्र	क्र० सं०	गाँव का नाम उत्तरी दिल्ली नगर निगम - 50 गाँव	शहरीकरण के क्षेत्रफल का विवरण
01	02	03	04
जोन के-1, 5 न०	01	कमरुद्दीन नगर	गाँवों की पुरानी आबादी के साथ-साथ पूरी राजस्व सम्पदा को शहरी घोषित किया जाता है।
	02	किरारी सुलेमान नगर (भाग)	-वही-
	03	मुंडका (जोन एल में भाग और रोहिणी उप-शहर)	-वही-
	04	नांगलोई जाट (भाग)	-वही-
	05	निलोठी (भाग)	-वही-
जोन एल-1,	06	नीलवाल	-वही-
जोन 'एन' 21 न०	07	बाजिदपुर ठकरान	-वही-
	08	नांगल ठकरान	-वही-
	09	बवाना (जोन पी-1 में भाग)	-वही-
	10	पुठखुर्द (जोन एम में भाग)	-वही-
	11	सुल्तानपुर डबास	-वही-

	12	सलाहपुर मांजरा	-वही-
	13	बुधानपुर	-वही-
	14	कटेवड़ा	-वही-
	15	जट खोर	-वही-
	16	चौदपुर	-वही-
	17	लाडपुर	-वही-
	18	कंझावला	-वही-
	19	कराला(जोन एम में भाग)	-वही-
	20	मदनपुर डबास(जोन एम में भाग)	-वही-
	21	मोहम्मदपुर माजरी (जोन एम में भाग)	-वही-
	22	रानी खेड़ा (जोन एम में भाग)	-वही-
	23	रसूलपुर	-वही-
	24	घेवरा (जोन एल में भाग )	-वही-
	25	सावदा	-वही-
	26	दरियापुर कलां (जोन पी-1 में भाग)	-वही-
	27	खेड़ा खुर्द (जोन एम और जोन पी-1 में भाग )	-वही-
जोन 'पी - 11' 23 नं०	28	अकबरपुर माजरा	-वही-
	29	भलस्वा डेयरी /जहांगीर पुरी (जोन सी में भाग )	-वही-
	30	बुराड़ी (जोन ओ में भाग)	-वही-
	31	इब्राहीमपुर(जोन ओ में भाग)	-वही-
	32	झड़ोदा माजरा (जोन ओ में भाग)	-वही-
	33	जींदपुर (जोन पी 1 में भाग)	-वही-
	34	कादीपुर	-वही-
	35	कमालपुर माजरा	-वही-
	36	खामपुर (जोन पी 1 में भाग)	-वही-
	37	मोहम्मदपुर रमजानपुर (जोन ओ में भाग)	-वही-
	38	मुकंदपुर (जोन सी में भाग)	-वही-
	39	मुखमेलपुर	-वही-
	40	नगलीपूना (जोन पी 1 में भाग)	-वही-
	41	सलीमपुर माजरा, बुराड़ी (जोन ओ में भाग)	-वही-
	42	तीगीपुर (जोन ओ में भाग)	-वही-
	43	फतेहपुर जाट (जोन ओ में भाग)	-वही-
	44	समयपुर (जोन सी में भाग)	-वही-
	45	लिवासपुर (जोन सी में भाग )	-वही-
	46	सिरसपुर (जोन पी-1 और जोन-सी में भाग)	-वही-
	47	बीजापुर ( पी-1 में भाग)	-वही-
	48	अलीपुर (जोन पी-1 में भाग)	-वही-
	49	टिकड़ी खुर्द (मुख्यतः जोन पी-1 में, लगभग 3-5 हे० पी-2 में भाग)	-वही-
	50	गढ़ी खुसरो	-वही-
		<b>दक्षिणी दिल्ली नगर निगम-39 गाँव</b>	
जोन 'जे'-1 न०	51	नेवसराय	-वही-
जोन 'के'-1, 11 न०	52	बक्करवाला	-वही-
	53	वापरौला	-वही-
	54	गोयला खुर्द	-वही-
	55	हस्तसाल (भाग)	-वही-
	56	कुतबपुर	-वही-
	57	नगली सकरावती (जोन एल में भाग)	-वही-
	58	नवादा माजरा (भाग)	-वही-
	59	सफीपुर रनहोला	-वही-
	60	राजापुर खुर्द	-वही-
	61	ताजपुर खुर्द (जोन एल में भाग)	-वही-

	62	तिलंगपुर कोटला	-वही-
जोन 'एल' 27 न0	63	असालतपुर खावद	-वही-
	64	छावला (जोन के -1 में भाग)	-वही-
	65	दरयापुर खुर्द	-वही-
	65	दौलतपुर	-वही-
	66	दिचाऊ कलां	-वही-
	67	दिनदारपुर (जोन 'के' -1 में भाग)	-वही-
	68	ढसनपुर	-वही-
	70	जाफरपुर कलां	-वही-
	71	जाफरपुर (हिरनकूदना)	-वही-
	72	झुलझुली	-वही-
	73	खड़खड़ी जाटमल	-वही-
	74	खड़खड़ी नाहर	-वही-
	75	खड़खड़ी पौंड	-वही-
	76	खेड़ा	-वही-
	77	खेड़ा डाबर	-वही-
	78	मलिकपुरजर नजफगढ़	-वही-
	79	पिंडवाला कलां	-वही-
	80	पपरावत	-वही-
	81	पिंडवाला खुर्द	-वही-
	82	काजीपुर	-वही-
	83	रावला खानपुर	-वही-
	84	रौशनपुरा (जोन 'के' -1 में भाग)	-वही-
	85	सारंगपुर	-वही-
	86	समसपुर खालसा	-वही-
	87	सुरहेड़ा	-वही-
	88	शेरपुर डेयरी	-वही-
	89	उजवा	-वही-

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल  
के आदेश से तथा उनके नाम पर,

कुलदीप पाकड़, विशेष सचिव (शहरी विकास)

## DEPARTMENT OF URBAN DEVELOPMENT

### NOTIFICATION

Delhi, the 16th May, 2017

**No. F. 7/79/ADLB/2016/CD-000383132/3827-3841.**-In exercise of the powers conferred by clause (a) of section 507 of the Delhi Municipal Corporation Act, 1957 (66 of 1957), the Lt. Governor of the National Capital Territory of Delhi is pleased to declare that the areas of villages mentioned in column 3 of the Schedule below and falling in the revenue estate / zone mentioned in column 1, hitherto part of the rural areas, shall, cease to be the rural areas and shall be deemed as Urban areas, namely:-

### SCHEDULE

Planning Zone	S/No.	Name of village North DMC - 50 Villages	Particulars of the Area Urbanised
1	2	3	4
Zone 'K-I' 5 No.	1	Kamruddin Nagar	The old abadis as well as the entire Revenue Estate of the said village declared as Urban

	2	Kirari Suleman Nagar (Part)	---- do ----
	3	Mundka (Part in Zone L & Rohini Sub-City)	---- do ----
	4	Nangloi Jat (Part)	---- do ----
	5	Nilothi (Part)	---- do ----
Zone 'L' 1 No.	6	Neelwal	---- do ----
Zone 'N' 21 No.	7	Bazidpur Thakran	---- do ----
	8	Nangal Thakran	---- do ----
	9	Bawana (Part in Zone P-I)	---- do ----
	10	Puath-Khurd (Part in Zone M)	---- do ----
	11	Sultanpur Dabas	---- do ----
	12	Salahpur Majra	---- do ----
	13	Budhanpur	---- do ----
	14	Katawada	---- do ----
	15	Jat Khor	---- do ----
	16	Chandpur	---- do ----
	17	Ladpur	---- do ----
	18	Kanjhawala	---- do ----
	19	Karala (Part in Zone M)	---- do ----
	20	Madanpur Dabas (Part in Zone M)	---- do ----
	21	Mohammadpur Majri (Part in Zone M)	---- do ----
	22	Rani Khera (Part in Zone M)	---- do ----
	23	Rasulpur	---- do ----
	24	Ghewra (Part in Zone L)	---- do ----
	25	Sawda	---- do ----
	26	Daryapur Kalan (Part in Zone P-I)	---- do ----
	27	Khera Khurd (Part in Zone M & Part in Zone P-I)	---- do ----
Zone 'P-II' 23 No.	28	Akbarpur Majra	---- do ----
	29	Bhalsawa Dairy/Jahangirpuri (Part in Zone C)	---- do ----
	30	Burari (Part in Zone O)	---- do ----
	31	Ibrahimpur (Part in Zone O)	---- do ----
	32	Jharoda Majra (Part in Zone O)	---- do ----
	33	Jindpur (Part in Zone P-I)	---- do ----
	34	Kadipur	---- do ----
	35	Kamalpur Majra	---- do ----
	36	Khampur (Part in Zone P-I)	---- do ----
	37	Mohammadpur Ramzanpur (Part in Zone O)	---- do ----
	38	Mukandpur (Part in Zone C)	---- do ----
	39	Mukhmalpur	---- do ----
	40	Nanglipuna (Part in Zone P-I)	---- do ----
	41	Saleempur Majara, Burari (Part in Zone O)	---- do ----
	42	Tiggipur (Part in Zone O)	---- do ----
	43	Fatehpur Jat (Part in Zone O)	---- do ----
	44	Samapur (Part in Zone C)	---- do ----
	45	Libaspur (Part in Zone C)	---- do ----
	46	Seerapur (Part in Zone P-I & Part in Zone C)	---- do ----
	47	Bijapur (Part in P-I)	---- do ----
	48	Alipur (Part in Zone P-I)	---- do ----
	49	Tikri Khurd (Majority in Zone P-I, about only 3-5 Ha in P-II)	---- do ----
	50	Gadi Khasro	---- do ----
		<b>South DMC - 39 Villages</b>	

Zone 'J' 1 No.	51	Neb Sarai	---- do ----
Zone 'K-I' 11 No.	52	Bakkarwala	---- do ----
	53	Baprola	---- do ----
	54	Goela Khurd	---- do ----
	55	Hastsal (Part)	---- do ----
	56	Qutabpur	---- do ----
	57	Nangli Sakrawati (Part in Zone-L)	---- do ----
	58	Nawada Majra (Part)	---- do ----
	59	Safipur Ranhola	---- do ----
	60	Rajapur Khurd	---- do ----
	61	Tajpur Khurd (Part in Zone-L)	---- do ----
	62	Tilangpur Kotla	---- do ----
Zone 'L' 27 No.	63	Asalatpur Khawad	---- do ----
	64	Chhawla (Part in Zone-K-I)	---- do ----
	65	Daryapur Khurd	---- do ----
	66	Daulatpur	---- do ----
	67	Ditchaon Kalan	---- do ----
	68	Dindarpur (Part in Zone-K-I)	---- do ----
	69	Hasanpur	---- do ----
	70	Jafarpur Kalan	---- do ----
	71	Jafarpur (Hirankunda)	---- do ----
	72	Jhuljhuli	---- do ----
	73	Kharkhari Jatmal	---- do ----
	74	Kharkhari Nahar	---- do ----
	75	Kharkhari Pond	---- do ----
	76	Khaira	---- do ----
	77	Khera Dabur	---- do ----
	78	Malikpurzer Najafgarh	---- do ----
	79	Pindwala Kalan	---- do ----
	80	Paprawat	---- do ----
	81	Pindwala Khurd	---- do ----
	82	Qazipur	---- do ----
	83	Rawla Khanpur	---- do ----
	84	Roshanpura (Part in Zone-K-I)	---- do ----
	85	Sarangpur	---- do ----
	86	Shampur Khalsa	---- do ----
	87	Surehara	---- do ----
	88	Sherpur Dairy	---- do ----
	89	Ujwa	---- do ----

By Order and in the Name of Lt. Governor  
of the National Capital Territory of Delhi,

KULDEEP PAKAD, Spl. Secy. (Urban Development)

कठ्ठा काथवाडी ग्राम सभा भूमि

ग्राम - बक्तावर पुर दिल्ली

प्राप्त आदेश सं P.A./DDA/PA/NZ/654/DDA/75  
 दिनांक 21/01/21 के अनुसार आज दिनांक 17-02-2021  
 को ग्राम बक्तावर पुर की ग्राम सभा भूमि का  
 कठ्ठा देने के लिए गाँव बक्तावर पुर पहुँचे।  
 गाँव पर BDO/नरक की बरफ से श्री सत्य ब्रम E.O(Ag.)  
 व श्री देवेन्द्र कुमार पटवारी महकमा DDA व श्री  
 हेमंत कुमार मालव, JE. व श्री प्रकेश कुमार गोयल  
 AE, N.D.-I/DDA व हल्का पटवारी श्री संदीप कट्टपाल  
 तथा श्री प्रवीण भारद्वाज का नूंगो हाजिर है। इस सत्र की  
 हाजिरी में ग्राम सभा की भूमि का गाँव DDA के  
 अधिकारियों को दिखाया गया जिसका क्रमवार चौरा  
 निम्न प्रकार से है:-

क्र.सं	खसरा नं (खसरा)	लाली (लाफर कंवा)	बिल्टअप (खसरा लाफर)	प्लॉट का स्थिति
1.	109 <sup>min</sup> (18-16)	(18-08)	(00-08)	Vacant & Built-up (NDPL)
2.	110 (22-04)	(22-04)	-	Developed Pond (अवनी) Pond
3.	111 (4-18)	(4-18)	-	-
4.	113 (9-10)	(9-10)	-	Developed Pond
5.	115 (13-04)	(13-04)	-	Developed Pond

6.	11.6 (20-18)	—	(20-18)	But-up (शा. शा.)
7.	117 (11-07)	—	(11-07)	— " —
8.	118 (84-16)	—	(84-16)	— " —
9.	26/28 (0-14)	(0-14)	—	ई. जार
10.	न6/22/1 (3-08)	—	(3-08)	अ. जार
11.	28/27 (0-05)	(0-05)	—	कु. शा.
12.	न9/8/2 <sup>min</sup> (0-05)	(0-05)	—	कु. शा.
13.	27/27 (1-10)	(1-10)	—	म. शा.
14.	28/28 (1-00)	(1-00)	—	— " —
15.	28/29 (0-08)	(0-08)	—	— " —
16.	18/24/1 (0-10)	—	(0-10)	Govt. School
17.	18/24/2 (2-00)	—	(2-00)	— " —
18.	34/10/2 (0-10)	—	(0-10)	चौपाल + म. शा.
19.	44/15/2 <sup>min</sup> (0-01½)	—	(0-01½)	वीस सु. शा. कार्यक्रम
20.	न <sup>min</sup> (2-5½)	—	(2-5½)	— " —
21.	8/2 (0-11)	—	(0-11)	— " —
22.	57/4 (0-04)	(0-04)	—	अ. शा.
23.	87/25 (4-16)	—	(4-16)	वीस सु. शा. कार्यक्रम

24.	92/14	(4-16)	(4-16)	—
25.	5	(4-16)	(4-16)	—
26.	6	(4-16)	(4-16)	—
27.	7	(4-16)	(4-16)	—
28.	13	(4-16)	(4-16)	—
29.	17	(4-16)	(4-16)	—
30.	92/22	(4-16)	(4-16)	—
31.	23	(5-06)	(5-06)	—
32.	93/12	(4-02)	(4-02)	—
33.	93/13	(4-02)	(4-02)	—
34.	8	(2-14)	(2-14)	—
35.	9	(5-12)	(5-12)	—
36.	13	(0-18)	(0-18)	—
37.	120/11	(0-15)	—	(0-15)
38.	120/16/7/1/1 <sup>m</sup>	(4-15)	—	(4-15)
39.	120/11/87	(0-07)	—	(0-07)
40.	88	(0-12)	—	(0-12)
41.	96	(0-06)	—	(0-06)
42.	97	(0-06)	—	(0-06)

→ 29/1

→ Built-up  
Plot allotted  
under 20-point  
Programme

42.	120/1/100/2 <sup>m<sup>2</sup></sup>	(0-05)	—	(0-05)	Build-up Plot-allotted under 20-point programme
44.	145/5	(3-01)	—	(3-01)	
45.	<del>147</del>				
45.	147	(2-07)	—	(2-07)	
46.	209 <sup>m</sup>	(7-4 $\frac{1}{2}$ )	—	(7-4 $\frac{1}{2}$ )	
47.	243/1/2	(1-11)	—	(1-11)	
48.	35/1/6/1	(3-08)	(3-06)	(0-02)	Build-up/mcd (0-02)
49.	99	(4-14)	(4-14)	✓	→ १/१२/२०/१०
50.	100	(8-03)	(8-03)	—	
51.	101	(9-16)	(9-16)	✓	
52.	102	(3-00)	(3-00)	—	
53.	103	(7-17)	(7-17)	✓	
54.	105/1/501	(15-19)	(15-19)	✓	
55.	106/1	(24-05)	(24-05)	—	
56.	106/4	(51-04)	(51-04)	—	
57.	107/4/2	(1-08)	(1-08)	✓	
58.	119/2	(8-06)	(8-06)	—	
59.	120/18	(0-10)	(0-10)	—	
60.	120/36	(0-03)	(0-03)	✓	
			133-1-10		

- 61. 120//40/1 (0-02) (0-02) —
- 62. 42/2 (0-02) (0-02) —
- 63. 45/1 (0-07) (0-07) —
- 64. 55 (0-14) (0-14) —
- 65. 81 (0-12) (0-12) —
- 66. 85/2 (0-02) (0-02) —
- 67. 95 (0-07) (0-07) —
- 68. 106 (0-03) (0-03) —
- 69. 115 (00-02) (00-02) —
- 70. 138 (0-02) (00-02) —
- 71. 144 (0-09) (0-09) —
- 72. 146 (0-10) (0-10) —
- 73. 160 (0-14) (0-14) —
- 74. 169 (0-03) (0-03) —
- 75. 208 (0-13) (0-13) —
- 76. 187 (0-06) (0-06) —
- 77. 210 (0-13) (0-13) —
- 78. 228 (0-15) (0-15) —

→ राशि आन

- 79. 17//11/1 (0-16) (0-16) —
- 80. 17//2/1# (2-10) (2-10) —  
(12//2/1) 10-2

vacant  
bridge up

81.	18/125	(1-16)	—	(1-16)	Govt. School.
82.	20/16/1	(1-17)	(1-17)	✓ —	वैत
83.	28/14	(4-12)	—	(4-12)	MCD Dispensary
84.	5/1	(3-16)	(3-16)	—	Park
85.	31/12/2	(4-12)	(4-12)	( <del>4-12</del> ) —	वैत
86.	38/13	(1-07)	(1-07)	—	वैत
87.	5 <sup>min</sup>	(3-16)	(3-16)	—	वैत
88.	7/2 <sup>min</sup>	(3-12)	(3-12)	—	वैत
89.	8/2	(4-01)	(4-01)	—	वैत
90.	58/15	(4-16)	(4-16)	—	— " —
91.	16 <sup>min</sup>	(1-16)	(1-16)	—	— " —
92.	64/18/1	(2-08)	(2-08)	—	— " —
93.	18/2	(2-08)	(2-08)	—	— " —
94.	76/121/2	(1-08)	(1-08)	—	vacant
95.	79/11	(2-16)	—	(2-16)	} Alloted to Election Deptt Construction is going on
96.	8/2 <sup>min</sup>	(3-00)	—	(3-00)	
97.	9	(4-16)	—	(4-16)	
98.	10	(1-02)	—	(1-02)	
99.	12	(4-05)	—	(4-05)	
100.	16 <sup>min</sup>	(2-00)	—	(2-00)	

- 101. 80//13/2 (1-15) (1-15) -
- 102. 20 (4-16) (4-16) -
- 103. 87//23 (4-16) (4-16) -
- 104. 24 (4-16) (4-16) -
- 105. 91//14 (4-16) (4-16) -
- 106. 15 (4-16) (4-16) -
- 107. 18 (4-16) (4-16) -
- 108. 20 (4-16) (4-16) -
- 109. 21 (2-08) (2-08) -
- 110. 22 (4-08) (4-08) -
- 111. 25 (4-08) (4-08) -
- 112. 92//2/2 (2-14) (2-14) -
- 113. 3/1 (2-00) (2-00) -
- 114. 3/2 (1-00) (1-00) -
- 115. 14 (2-15) (2-15) -
- 116. 20/1 (0-18) (0-18) -
- 117. 20/2 (3-08) (3-08) -
- 118. 21 (4-15) (4-15) -
- 119. 93//1 (4-16) (4-16) -
- 120. 93//2<sup>min</sup> (0-14) (0-14) -
- 121. 10 (3-06) (3-06) -

2वरी  
2वरी

— " —  
— " —



→ 2वरी

12-17

122.	94/14	(4-00)	(4-00)	-	] 24C
123.	5/1	(2-03)	(2-03)	-	
124.	5/2	(3-05)	(3-05)	-	
125.	93/23	(5-06)	(5-06)	-	24C (असाम)
126.	91/07	(4-16)	(4-16)	-	"
127.	93/2 <sup>min</sup>	(4-02)	(4-02)	-	"
128.	87/25	(4-16)	(4-16)	-	"
129.	91/14	(4-16)	(4-16)	-	"
130.	92/22	(4-16)	(4-16)	-	"
131.	93/18	(2-14)	(2-14)	-	"
132.	13	(0-18)	(0-18)	-	"
133.	91/13	(4-16)	(4-16)	-	"
134.	93/2	(4-02)	(4-02)	-	"
135.	91/17	(4-16)	(4-16)	-	"
136.	51/6	(4-16)	(4-16)	-	"
137.	5	(4-16)	(4-16)	-	"
138.	93/9	(5-12)	(5-12)	-	"

कुल रकम 639-02-10

उपरोक्त लिखित खरना जिनको को कलगा DDA से आये अधिकारीको श्री देवेन्द्र कुमार, पटवारी जारी पैज नं० 9 पर -

- को कुल ग्राम सभा (639-02-10) का कतजा जगो का लो दे दिया गया। मुलदिक खतनी हाल इसके अलावा कोई और शेष बचता पुर ग्राम की ग्राम सभा नहीं बची है।

ES  
17/2/2021  
(सच्य ग्राम)  
E.O (Ag) o/o BDO/North  
(कतजा देने वाले अधिकारी)

Deverda  
17-02-2021  
(देवेन्द्र कुमार)  
फरवारी, LM/NZ/DDA  
(कतजा लेने वाले अधिकारी)

Sand  
17/2/21  
(संदीप कथान)  
लका परवारी  
o/o SDM/Alipur  
hemu  
17/2/2021  
(प्रवीन मोरहाज)  
कील्ड कोननूगो  
o/o SDM/Alipur

उपरान्त ग्राम सभा की भूमि का कतजा जगो का लो श्री हेमंत कुमार मालव जे व श्री मुकेश कुमार गौयल AE, ND-I/DDA को भूमि प्रबंधन विभाग/DDA द्वारा दिया गया।

Deverda  
17-02-2021  
(देवेन्द्र कुमार)  
फरवारी, LM/NZ/DDA

Emant  
17/2/2021  
(हेमंत कुमार मालव)  
जे, ND-I/DDA

Mur  
17/02/2021  
(मुकेश कुमार गोयल)  
AE, ND-I/DDA

(1)

पृष्ठ सं.

कब्जा कापवाही खाली ग्राम-सभा झुमि ग्राम-  
खामपुर-दिल्ली

मुलाबक आदेश सं० F. No. PA /SDM /ALP /2019-  
13148-50 दिनांक 18.11.19 ग्राम-खामपुर में  
खाली ग्राम-सभा झुमि का निम्न लिखित खसरा  
नम्बरों का कब्जा दिया गया।

<u>खसरा नं०</u>	<u>रकबा</u>	<u>मार्के की स्थिति</u>
25/20	2-8	(खमरान घाट) चार दिवारी के अन्दर
53/2	10-15	रास्ते जात
55/2	5-1	रास्ते जात
कुल रकबा = <u>18-4</u>		

उपरोक्त 18-बिघा 04-बिस्वा ग्राम-सभा  
झुमि का कब्जा ग्राम-खामपुर (खाली ग्राम-सभा झुमि)  
दिल्ली विकास प्राधिकरण के सी. मेनी गोपाल  
N.T/(N.L-L) के हवाले किया गया। तथा साथ  
में D.D.A से सी. वीच-द कारगो RT व सी  
एस. एस. राठी, AE/NL-L भी मार्के पर मौजूद  
है। उपरोक्त खसरा नम्बरों की खाली, फिलड बुक  
व सिजरे की कापी भी दे दी गई।

Jeem  
②

29.11.19  
(कब्जा देने वाला)  
आधिकारी  
अनिल कुमार  
प्रभार आधिकारी (र.)

29/11/19  
(परवारी)  
विजय कुमार

N.T.  
29/11/19  
कब्जा लेने वाला  
(आधिकारी)  
मेनी गोपाल N.T/NL-L  
D.D.A P.T.O

(2)

*C. Sharma*  
29-11-19  
( श्री श्रीपद अम्मा )  
कानूनगा D.D.A  
C.R.T.

*D. Rathu* 29/11  
एस. एस. राठा  
सहायक अम्पना  
ND-1 - D.D.A

पृ. ११८      ३१८

कच्चा कागजात गाँव - खामपुर शहरी हल - दिल्ली

मुताबक पत्र सं PA/Dy.Div/LM/M2/DDA  
 - 509 - दिनांक 14.09.2020 निर्धारित प्रोत्साह के  
 अनुसार, गाँव - खामपुर शहरी हल गाँव - सभा  
 को भूदान का कच्चा भूकमा D.D.A को दिया  
 गया। जिसके खसरा नम्बरान निम्न लिखित हैं।

नं. खं	खं	भूके की स्थिति
57/2	24-19	आबादी देह व चोपाल
57/3/2	10+11	जेर विश्व दारान हरिजन आबादी
Total =		<u>35-10</u>

उपर्युक्त सभा खसरा का कच्चा भूकमा  
 कुल खं (35-10) जसे का लपो भूकमा DDA  
 के क्षी शकेरा सभा N.T (LM)/North के हवाल  
 दिया गया।

~~11/11/2020~~  
~~12-10-2020~~  
 (ANIL KUMAR)  
 E.O (A)  
 O/B.D.O (North)

~~12/11/2020~~  
 (MANOJ KUMAR)  
 HALKA PATWARI  
 ALIPUR - NORTH

~~12/10/2020~~  
 (S.S. RATHI) (RAKESH SHARMA)  
 AE, ND-I  
 D.D.A  
 N.T/LM  
 NORTH  
 DDA

उपरोक्त (35-10) का कब्जा जो का लगे  
श्री राकेश शर्मा NT(LM)/North DDA ने श्री S.S. Rathi  
AE, ND-I, DDA के हवाले किया गया।

RK Sharma/12.10.20  
(SH. RAKESH SHARMA)  
NT(LM)/North  
D.D.A

Rathi  
12.10.20  
(SH. S.S. RATHI)  
AE-ND-I, DDA

संपुल सर्वेक्षण के मुताबिक रिपोर्ट सत्री  
दोजिरान में शाह सभा झोपे का कब्जा दिया गया,  
कोई खवा नम्बर शेष बचता है। तो उनका कब्जा  
बाद में मुताबिक प्रोग्राम फिक्स करके दे दिया जाएगा।

M/K/PV  
(MANOJ KUMAR)  
HALKA PATWARI .

12.10.20

## JOINT INSPECTION REPORT

Reference No.: - OA 413/2022 in the matter of "Prem Prakash Prajapati Vs. North Delhi Municipal Corporation & Ors"

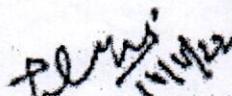
A joint re-inspection of the area village Khampur, near NH 44 was carried out today i.e. on 14.11.2022 by the officials of Revenue department, MCD and DPCC. Observations/findings of inspection are as under:

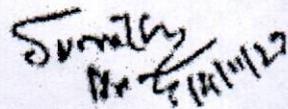
- 1) During inspection, two Big Bins (Capacity of 1100L each, as reported) found kept at the location (Lat 28.825118° long 77.134349°) for garbage to avoid open dumping by MCD.
- 2) Despite of the bins, some garbage (sand, rotten leaves, mix household waste) found dumped at two locations:
  - a) Roadside near drain (Lat 28.825086° long 77.134362°)
  - b) Roadside near TPDDL Pole No. 517-16 p0/14 (Lat 28.825255° long 77.133238°)
- 3) No land for Dhaval, as required by MCD is not available with them in the village. Moreover, during inspection revenue officials checked the availability of gram Sabha land for Dhaval, but no gram Sabha land is available as per revenue records.
- 4) MCD representative was asked for taking necessary actions to remove dumped/garbage waste from the site.

  
KAMAL GAURAV  
JEE, DPCC  
14/11/2022

  
VIKAS  
JEE, DPCC  
14/11/22

  
14/11/22  
Kailash Singh  
(P.A. Wahi)

  
PREM PRAKASH  
AE/DEMI NARELA

  
SONIL K.  
AE NARELA